GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

RAJYA SABHA UNSTARRED QUESTION NO. 538 TO BE ANSWERED ON 23rd JULY, 2021

FOREIGN EXCHANGE EARNED BY SEZS

538. SHRI JOHN BRITTAS:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) the number of units registered in various SEZs across the country and the foreign exchange earned by them during the last three years, SEZ-wise;
- (b) the number of companies that wound up their operations during the last three years;
- (c) whether Government has gone into the reasons of such winding up of operations and if so, the details thereof; and
- (d) whether the objectives of setting up of such SEZs have been met and whether Government intends to grant additional fiscal incentives in case of exemplary and incremental foreign exchange earning companies in the SEZ year after year?

ANSWER

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL)

(a): In various Special Economic Zones (SEZs) across the country, 1096 Nos. of units has been registered during the last three years. The exports by these units during the last three years Zonal SEZ- wise and year-wise are as under:-

Sl. No.	Name of the Zone	Exports (in Rs. Crores)		
		2018-19	2019-20	2020-21
1	MEPZ SEZ	186.6	1618.86	4396.43
2	Cochin SEZ	1249.24	7420.64	19431.83
3	Noida SEZ	1358.79	3763.67	6550.52
4	Kandla SEZ	51.4	4882.15	13435.92
5	Vishakhapatnam SEZ	272.82	3438.85	9992.88
6	SEEPZ SEZ	256.5	4914.23	14966.49
7	Falta SEZ	20.72	217.96	640.68
Total		3396	26256	69415

- (b) and (c): Total 336 numbers of units exited during the last three years. The reason of such winding of operations includes variations in International market conditions, Slowdown of orders, merger of units and COVID-19 pandemic etc.
- (d): SEZs set up under SEZ law have largely or generally met their objectives. SEZs have touched new heights in terms of performance in Exports, Investment and Employment viz. Exports of Rs. 22,840 Crore in 2005-06 has increased to Rs. 7,59,524 Crore in 2020-21; Investment of Rs. 4,035.51 Crore in 2005-06 has increased to Rs. 6,17,499 Crore (cumulative basis) by 2020-21 and Employment provided to 1,34,704 persons in 2005-06 has increased to 23,58,136 persons (cumulative basis) in 2020-21. The fiscal concessions and duty benefits allowed to SEZs are inbuilt into the SEZ Act, 2005 and are consistent with the guidelines for setting up SEZs as the larger economic initiatives of the Government in general. However, there is no provision to grant additional fiscal incentives at present.
